## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 122/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: M/s. Nine International Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Sunita Chavan Adv. for Savan
i/b. Poulioner

Shrutikelji

<u>ORDER</u>

T.C.S.P. No. 120/230-232/NCLT/MB/MAH/2017

T.C.S.P. No. 121/230-232/NCLT/MB/MAH/2017

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At request of the RD office, RD & OL are directed to file report within one week. List this matter on 16.02.2017

Sd/-

B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL).

Sd/-V. NALLASENAPATHY MEMBER (TECHNICAL).